

Report and Accounts (2007-08) of IAMR, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Forty-fifth Annual Report and Accounts of the Institute of Applied Manpower Research (IAMR), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 418/15/09]

Outcome Budget (2009-10) of Ministry of External Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-2010 in respect of the Ministry of External Affairs. [Placed in Library. See No. L.T. 262/15/09]

**I. Notifications of the Ministry of Communications and
Information Technology**

**II. Outcome Budget (2009-10) of the Ministry of Communications and
Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications and Information Technology (Department of Telecommunications) under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885 and sub-section (4) of Section 10 of the Indian Wireless Telegraphy Act, 1933:—
 - (1) G.S.R. 90 (E), dated the 10th February, 2009, publishing the use of very low power Radio Frequency devices or equipment including the Radio Frequency Identification Devices, (Exemption from Licensing Requirement) Rules, 2009.
 - (2) G.S.R. 324 (E), dated the 15th May, 2009, publishing the Indian Wireless Telegraphy (Experimental Service) (Amendment) Rules, 2009.
 - (3) G.S.R. 325 (E), dated the 15th May, 2009, publishing the Indian Wireless Telegraphy (Demonstration License) (Amendment) Rules, 2009. [Placed in Library. For (1) to (3) See No. L.T. 206/15/09]